



By E-Mail/Special Messenger.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/4004 IA

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge
Hailakandi.

Dated Guwahati, the 29th July, 2019.

Sub:- **Permission to avail Home LTC.**

Ref:- Your letter No. JHD.I/2019/9/2521 dated 15.07.2019.

Sir,

With reference to the above, I am directed to inform you that Shri Shri Lakhinandan Pegu, Addl. Chief Judicial Magistrate, Hailakandi, has been granted permission to avail Home LTC for the block period of 2018-2019 for his journey to his home town Dhemajii from Hailakandi during next vacation, by the shortest possible route, as per existing Rules.

Shri Pegu may be informed accordingly.

Yours faithfully,

Sel/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/4005-4008/IA dated 29/07/19

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Lakhinandan Pegu, Addl. Chief Judicial Magistrate, Hailakandi for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

[Signature]
29/7/19
JT. REGISTRAR (VIGILANCE)

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